

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 648/(MAH)/2017

CORAM:

Present SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: Cameo Fabrics Pvt. Ltd. & Anr.  
V/s  
ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
---------------	-------------	--------------------	------------------

**ORDER**

**T.C.P. No. 648/252/NCLT/MB/MAH/2017**

1. Nobody is present from both the sides.
2. The matter is adjourned to **09.01.2018**.

08.12.2017  
Aah

Sd/-

**BHASKARA PANTULA MOHAN**  
Member (Judicial)